

by sale notes issued upto March 31, 1980. For all practical purposes, this quantity had already been sold by end of March, 1980 and was only awaiting lifting by the allottees.

(b) Question does not arise.

Incentives to boost small savings

4691. PROF. NARAIN CHAND PARASHAR: Will the Minister of FINANCE be pleased to state:

(a) the names of the districts which have stood first, second and third in the collection of small savings during 1977-78, 1978-79 and 1979-80 in the country a a whole;

(b) the incentives given to each one of these districts as an appreciation of these distinctions;

(c) whether the incentives are commensurate with the achievements specially if they have crossed the targets fixed for them; and

(d) if not, whether Government have any other incentives or enhancements of the present incentives in order to give a boost to the small savings?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT): (a) Information is being collected and will be laid on the Table of the House.

(b) to (d). The Central Government provides incentives to state Governments by way of additional loan assistance, over and above their normal share of two thirds of net collections in their areas, for every 5 per cent increase in their percentage of net to gross collections over the All India percentage. Besides, incentives are provided to District Savings Officers of the National Savings Organisation and Extra Departmental Branch Post Masters for improved collections by them. In addition, some State Governments provide incentives, linked with collections, to the Small Savings agents operating in

their territories and some also award shields/trophies to districts with highest collection.

Ahmed Woollen Mill in Thana District

4692. Shri R. K. MHALGI: Will the Minister of COMMERCE be pleased to state:

(a) whether Ahmed Woollen Mill at Ambarnath (Distt. Thana, Maharashtra) is an evacuee property having an employment potential of 1000 employees and more;

(b) whether the said mill is a going concern;

(c) if not, since when the mill is closed and the reasons thereof; and

(d) what efforts are made to make it a going concern and what special steps would be taken in the near future to start its functioning?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) to (c). M/s. Ahmed Woollen Mill, Ambarnath in Thana District, Maharashtra, is an evacuee property. According to a survey of this mill conducted in January, 1979, the labour employed was about 396. The mill is lying closed since January, 1979 due to acute financial crisis.

(d) The Textile Commissioner's Office has organised several rounds of discussions between the present management and its bankers to explore the prospects of reopening of this mill.

Measures taken to preserve dignity of women passengers

4693. SHRI S. M. KRISHNA: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether his attention has been drawn to the news 'Investigation NUN'S RAPE ORDEAL' appearing in